

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No. 17 OF 2016 IN
DFR NO. 2440 OF 2015**

Dated: 18th January, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**M/s. Tata Power Renewable Energy Ltd. Appellant (s)
Versus
Maharashtra Electricity Regulatory Commission & Anr. Respondent (s)**

**Counsel for the Appellant(s) : Ms. Deepa Chawan
Mr. Kunal Kaul**

ORDER

**IA No. 17 OF 2016
(Appl. for condonation of delay)**

Issue notice to the Respondents returnable on 22.02.2016. Dasti in addition is permitted.

List the matter on **22.02.2016.**

**(I.J. Kapoor)
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)
Chairperson**